

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 13**

**IA 3228/2024 (NEW IA) in C.P. (IB)/4575(MB)2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)  
HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES:    **ANISH GUPTA VS JAYESH SHASHIKANT  
SALGAONKAR**

Section 19(2) & 9 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

**IA 3228/2024 (NEW IA) in C.P. (IB)/4575(MB)2019**

- 1) Ms. Mily Ghoshal, Ld. Counsel for the Applicant is present.
- 2) Ld. Counsel for the Applicant submits that the Registered Office of the Corporate Debtor as well as Residence of the Directors was found locked and they could not have control over the registered office of the Corporate Debtor in their absence.
- 3) In that view of the matter, the Applicant is hereby directed to break the lock of the Office of the Corporate Debtor, in the presence of two Witnesses, and take into custody all the information/data/effects/records available in the

Office, which will be useful in the Corporate Insolvency Resolution of the Corporate Debtor.

- 4) Applicant herein is further directed to contact the jurisdictional Income Tax/GST Department who shall assist them to retrieve the Transfer. Statutory Auditors of the Corporate Debtor are directed to provide last Three Years Financial Statements audited by them along with the copy of the blue print of the balances in the Financial Statements.
- 5) Further, the Bankers of the Corporate Debtor are directed to provide the Bank Statements of the Corporate Debtor to the Applicant herein in case sought by them.
- 6) In the meantime, all the Respondents, who are arrayed as Party to the present Interlocutory Application, are directed to file their Affidavit in Reply well before the adjourned date thereby duly serving a copy thereof to the other side well in advance.
- 7) Stand over to 18.07.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Vedant Kedare

Sd/-

**JUSTICE VIRENDRASINGH BISHT  
MEMBER (JUDICIAL)**